

**National Company Law Tribunal  
Allahabad Bench**

CP NO.19/2017 with CA No.30/2016

**ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF  
ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL  
ON 30.08.2017**

**NAME OF THE COMPANY: Ganpati Infrastructure Development Ltd. with  
M/s GPL Buildtech Pvt. Ltd.**

**SECTION OF THE COMPANIES ACT: U/S 391/394 of Companies Act, 1956**

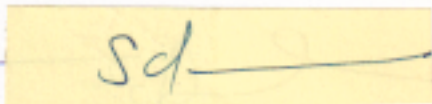
| <u>SL. NO.</u> | <u>Name</u> | <u>Designation</u> | <u>Representation</u> | <u>Signature</u> |
|----------------|-------------|--------------------|-----------------------|------------------|
| 1.             |             |                    |                       |                  |
| 2.             |             |                    |                       |                  |

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Sh. Shahid Kazmi, Advocate for the petitioner. Sh. M.K. Bagri, OL  
representing the Central Government through office of OL.

The petitioner counsel files affidavit of compliance and written submission.  
Hence, the order is reserved.

Dated 30.08.2017

  
**Hon'ble Shri H.P. Chaturvedi, Member (J)**

Typed by:  
Kavya Prakash